NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/10	TP 24/16	Hearing	397/ 398	Gautam R. Padival & 2 Ors. Vs. The Karnataka Theatres Ltd. & 55 Ors.

NAME (IN CAPITAL) NO. & PHONE NUMBER

SL.

REPRESENTATION TO WHOM

SIGNATURE

2. Ridhma. T

for the Petitioners

for AK Law Chambers 8123013569

Counsel for petitioner is present. Counsel for R-1 to 9 and 54 are present. Counsel for petitioner requested time to furnish information about service of notices on other respondents.

Time granted till 11.09.2017.

MEMBER (J)

MEMBER (T)